

**GOVERNMENT OF INDIA  
CIVIL AVIATION  
LOK SABHA**

UNSTARRED QUESTION NO:3545  
ANSWERED ON:04.08.2014  
NEW INTERNATIONAL SECTORS FOR AIR INDIA  
Dubey Shri Nishikant

**Will the Minister of CIVIL AVIATION be pleased to state:**

- (a) whether the Government proposes to open up new international routes under the bilateral Air Services Agreements for Air India and other airlines operating in the country;
- (b) if so, the details thereof, airport and route-wise;
- (c) whether this move is likely to help these airlines to enhance their fiscal capacity; and
- (d) if so, the details thereof?

**Answer**

Minister of State in the Ministry of CIVIL AVIATION (Shri G.M. Siddeshwara)

- (a) & (b): Grant of traffic rights to scheduled carriers including Air India is an ongoing process and depends on availability of bilateral rights and requests received from designated carriers based on their commercial judgment to operate on international routes.
- (c) & (d): With the allocation of new rights, it is expected that the market share and revenue of Indian carriers will increase.